NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.08.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4481 of 2025 in Comp. App. (AT) (Ins) No of 2025	Abhaykumar Jitendra Shah Vs. Sanjay B. Shah, Liquidator of Accent Packaging Pvt. Ltd.	Palash S. Singhai
2.	I.A. No. 4482 of 2025 in Review App. (AT) No of 2025 in Comp. App. (AT) (Ins) No. 522 & 523 of 2024	Ravindra N. Athavale & Ors. Vs. Calyx Chemicals and Pharmaceuticals Pvt. Ltd. & Ors.	Gaurav H. Sethi

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1. Notice Board

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By order -sd/-

Assistant Registrar